

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF BIOTECHNOLOGY

LOK SABHA
UNSTARRED QUESTION NO.1643
TO BE ANSWERED ON 09/12/2015

HUMAN DNA PROFILING BILL

1643. SHRI Y.V. SUBBA REDDY:

Will the Minister of SCIENCE AND
TECHNOLOGY be pleased to state:

विज्ञान और प्रौद्योगिकी मंत्री

- whether the Government proposes to introduce the Human DNA Profiling Bill;
- if so, the details and the present status thereof;
- the aims and objectives of the Bill along with the salient features thereof;
- the benefits likely to accrue as a result of the implementation of its provisions; and
- the time by which the Bill is likely to be introduced/implemented?

ANSWER

MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES
(Y.S. CHOWDARY)

विज्ञान और प्रौद्योगिकी तथा पृथ्वी विज्ञान राज्य मंत्री
(वाई. एस. चौधरी)

(a) & (b) Yes Sir, the Department of Biotechnology (DBT), Ministry of Science & Technology has formulated draft Human DNA Profiling Bill. Draft Bill was placed on the DBT's websites and linked with social websites for public consultation for comments by 10th September, 2015. Based on the feedback/comments received from the public and also from other stakeholder, the Bill has been revised. The draft modified Bill is under process in the Government for submission to the Cabinet.

(c) & (d) The details of the Bill will next be available after Cabinet takes a decision on it.

(e) No time limit can be specified at this stage.
